

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPetitions for Special Leave to Appeal (Crl.) Nos. 5903-5904/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

(please list office report for directions.
List after three weeks. (Ref. : R/P dated 10.7.2023))

Date : 14-08-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
[IN CHAMBER]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s) Mr. Raghvendra Shukla, Adv.
Mr. Ashish Sharma, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Shashi Kumar, Adv.
Mr. Ramjee Pandey, AOR

UPON hearing the counsel the Court made the following

O R D E R

The parties are represented and the pleadings are complete.

Let the matters be listed before the appropriate Bench.

(NITIN TALREJA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)